

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 620
CP-150/59/ND/2023

IN THE MATTER OF:
Ms. Manju

...APPLICANT

Vs

M/s. Asis Developers Pvt. Ltd.

...RESPONDENT

Section
U/s 59 of Comp. Act, 2013

Order delivered on 09.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant
For the Respondent

:Adv. Avnish Pandey
:Adv. Ashish Porwal

ORDER

Due to paucity of time, matter is adjourned to **25.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)